

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(CA)/40(CHE)/2023

**NAME OF THE PETITIONER** : Integrated Finance Company Ltd

**NAME OF THE RESPONDENT(S)** : M/s. AM.Agro Foods (Madras) Pvt Ltd  
& another

**UNDER SECTION** : Sec 252(3) of CA, 2013

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**ORDER**

Ld. Counsel Mr. Gajendran Ravi for the Petitioner. Ld. Counsel Mr. Avinash Krishnan Ravi for ROC.

In this case the Respondent is set as ex parte and this Application has been filed by the creditor.

ROC has filed its report on 27.02.2023. There are no substantive objections.

**Heard. Order Reserved.**

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk